

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1506
ANSWERED ON:21.07.2014
USE OF ELECTRONIC DEVICES ON FLIGHT MODE
Venugopal Dr. Ponnusamy

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Directorate General of Civil Aviation (DGCA) has decided to allow use of electronic devices including cellphones and laptops on flight-mode in all phases of flight;
- (b) if so, whether DGCA has amended its Civil Aviation Requirement relating to air safety in this regard; and
- (c) if so, the details thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

(a) to (c): Yes, Madam. Civil Aviation Requirements (CAR) Section 5 Series X Part I has been amended by Directorate General of Civil Aviation (DGCA) on 23rd April, 2014. As per Para 3.2 of the said CAR, 'Electronic devices, intentionally transmitting radio signals like mobile/cellular phones, amateur radio transceivers, etc., if carried on board, shall be kept in non-transmitting mode (commonly referred to as Flight/ Airplane Mode).'

The usage of Portable Electronic Devices (PED) during flight is subject to the conditions that

Operator shall evaluate their aircraft as being transmitted PED resistant.

Operators shall report PED events related to suspected confirmed PED interference, smoke or fire caused by PED to DGCA

Operators shall develop training program for crew on the following aspects

- (i) PEDs, if any, that cannot be used on board
- (ii) Situation where PEDs are to be switched-off/on/kept in non-transmitting mode.
- (iii) Stowage of PEDs during take-off and landing
- (iv) Applicability on type of aircraft
- (v) Update on PED policy of the operator.
- (vi) Procedure for handling PED interference normal, abnormal and during emergency
- (vii) Procedure to recognize, respond and report suspected PEDs interference
- (viii) Cabin crew responsibilities and procedure concerning use of PEDs
- (ix) Crew Resource Management (CRM) and workload issues.